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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/2017	-	Await report from ROC	252(1)	Apple Properties Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) RAGHAVENDRA.
R.CHAKRAVARTHY
944859052

PETITIONER

Raghu P. Chetty

ORDER

PCA for Petitioner Company is present. Await report from ROC, Karnataka. List it on 13.02.2018.

Ashok Kumar Mishra
Member (T)

Ratakonda Murali
Member (J)